

W. S. S.

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
NEW DELHI DISTRICT, PATIALA HOUSE COURTS, NEW DELHI**

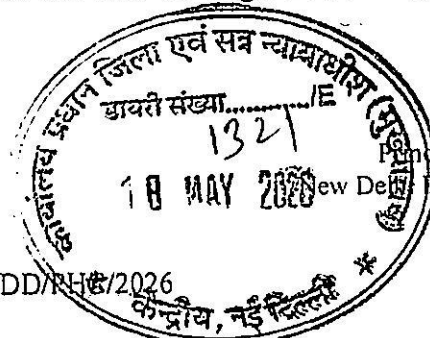
**ORDER**

In compliance with the directions of the Hon'ble High Court of Delhi, New Delhi contained in the letter No. 40308/CRL dated 11.05.2026 regarding difficulties being faced by the Registry in timely receiving /uploading of summoned record from the District Courts, the following officials are hereby designated as Nodal Officer and Link Nodal Officer for timely/immediate uploading of complete and properly paginated/indexed/bookmarked summoned record on the TCR Portal of the Hon'ble High Court *with immediate effect*:-

Sl. No.	Name and designation	Designated as	Mobile No.	E-mail ID
1	Sh. Mahender Singh, SJA/Branch Incharge, General Branch	Nodal Officer	9911802581	generatbrnd.ddc.@nic.in mahender.32605185@ddc.nic.in
2	Ms. Jyoti Varshney, SJA/Branch Incharge, Digitization	Link Nodal Officer	9873700176	pdigitizationcell23@gmail.com jyoti.17352680@ddc.nic.in

Further it is directed that, in case the Nodal Officer/Link Nodal Officer is unable to send the summoned record in the given time, a written request citing the reason for the same shall be sent to the Hon'ble High Court of the Delhi well within time.

Any correspondence with the Hon'ble High Court of Delhi will be done only through the undersigned.



14/5/26  
(Pitamber Dutt)

Principal District & Sessions Judge,  
New Delhi District, Patiala House Courts, New Delhi.

No. 13031-13050 /Admn./NDD/NHJ/2026

Dated : 14/5/26

**Copy forwarded for information/necessary action to:-**

1. The Worthy Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (Hqs), Tis Hazari Courts, Delhi.
3. The Ld Principal District & Sessions Judge(s), East, North, South, West, Shahdara, North-East, North West, South-East, South-West, Rouse Avenue, Delhi.
4. Administrative Officer (J), Patiala House Courts, New Delhi.
5. The Branch Incharge, Computer Branch, Patiala House Court, New Delhi to upload the same on official website.
6. Personal Office of the undersigned.
7. The Officials concerned.
8. Website Committee (Hindi & English), Tis Hazari Courts, Delhi.
9. The Branch Incharge, Caretaking Branch, New Delhi District, Patiala House Court, New Delhi with direction to display the same on the Notice Board.
10. The Dealing Asstt., R&I, NDD, PHC for uploading on LAYERS.

14/5/26  
Principal District & Sessions Judge,  
New Delhi District, Patiala House Courts, New Delhi.